

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.398**  
TO BE ANSWERED ON THE 5<sup>TH</sup> FEBRUARY, 2019

**EFFECT OF DROUGHT**

398. SHRI PRATAPRAO JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of districts affected due to drought in the country particularly in Budhana Parliamentary constituency and other backward areas during the last three years till date;
- (b) the details of the losses as a result thereof;
- (c) whether the Central Team visited the drought affected States during the said period and if so, the details of the report presented by the said team with regard to each State, separately;
- (d) the funds sought by the State Government to compensate the loss during the said period; and
- (e) whether the Government has released this fund and if so, the details thereof and if not, the reasons therefor, State-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): Ministry of Agriculture and Farmers Welfare does not maintain constituency wise data or data for the backward areas separately. However, this Ministry maintains district-wise data , as per details at Annexure – I.

(c) to (e): Yes, Madam. Details of recommendations of Inter-Ministerial Central Teams, funds sought by the State Governments from National Disaster Response Fund (NDRF) and funds approved by the High Level Committee is at Annexure – II.



**Annexure-I**

**Annexure referred to in parts (a) & (b) of the Lok Sabha Unstarred Question No.398 for reply on 05.02.2019**

Sl. No.	State	2015-16		2016-17		2017-18		2018-19	
		No. of districts affected	Area affected (In Ha.)	No. of districts affected	Area affected (In Ha.)	No. of districts affected	Area affected (In Ha.)	No. of districts affected	Area affected (In Ha.)
1.	Karnataka(K)	27	26,35,468	26	3635721.74	---	---	24	2022418
	(R)	12	22,33,494	30	1371769,29				
2.	Uttar Pradesh (K)	50	15,08,455	---	---	5	109835	---	---
	(R)		13,80,000						
3.	Maharashtra (K)	21	5310692.00	---	---	---	---	26	7264063
	(KS)	10	1174746						
	(R)	2	839752						
4.	Andhra Pradesh	10	53,80,53.80	8	1273732.24	5	131531	9	1280694.05
5.	Chhattisgarh	25	25,60,080	---	---	21	605803	----	---
6.	Gujarat	---	---	---	---	---	---	11	110514
7.	Madhya Pradesh	42	45,27,787.33	---	---	18	1864339.97	---	---
8.	Odisha	25	13,41,328	---	---	---	---	9	466350
9.	Telangana	7	12,30,310.22	---	---	---	---	---	---
10.	Jharkhand	24	5,31,274	---	---	---	---	18	359304.9
11.	Rajasthan	19	39,77,871	13	2002727	13	1706791	9	3496574
12.	Uttrakhand	8	1,09,276	---	---	---	---	---	---
13.	Kerala	---	---	14	51894.09	---	---	---	---
14.	Tamil Nadu	---	---	32	2037032.29	---	---	---	---

**Annexure – II**

**Annexure referred to in parts (c) to (e) of the Lok Sabha Unstarred Question No. 398 for reply on 05.02.2019**

S.No.	State	2015-16			2016-17			2017-18			2018-19		
		Amount Sought by the State(Rs in Crore)	Recommended by IMCT(Rs in Crore)	Amount approved by the HLC (Rs. in Crore)	Amount Sought by the State(Rs in Crore)	Recommended by IMCT(Rs in Crore)	Amount approved by the HLC (Rs. in Crore)	Amount Sought by the State(Rs in Crore)	Recommended by IMCT(Rs in Crore)	Amount approved by the HLC (Rs. in Crore)	Amount Sought by the State(Rs in Crore)	Recommended by IMCT(Rs in Crore)	Amount approved by the HLC (Rs. in Crore)
1.	Karnataka (K) (R)	3830.84 1417.14	2176.22 665.45	1540.20 723.23	4702.54 3310.83	1929.4677 795.704	1782.44 795.54	-	-	-	2434.00	949.49	949.49
2.	Chhattisgarh(K)	6093.79	1387.29	1276.25	-	-	-	4401.00	395.91	391.91	-	-	-
3.	Madhya Pradesh (K)	5114.53	2841.23	2032.68	-	-	-	3705.95	1902.05	836.09	-	-	-
4.	Maharashtra(K) (KS) (R)	4002.82 2017.54 2251.66	3098.79 1913.28 622.24	3049.36 589.47 679.54	-	-	-	-	-	-	7902.77	4714.28	4714.28
5.	Odisha (K)	2344.99	1080.02	815.00	-	-	-	-	-	-	1534.82	*	*
6.	Telangana (K)	2601.17	1745.53	791.21	-	-	-	-	-	-	-	-	-
7.	Uttar Pradesh (K) (R)	2057.79 1888.35	1464.17 745.01	1304.52 622.76	-	-	-	- 678.98	- 322.04	- 157.23	-	-	-
8.	Andhra Pradesh (K)	2000.56	439.98	433.77	2513.97	518.93	518.93	679.19	368.58	113.14	1466.91	900.4	900.4
9.	Jharkhand (K)	2142.78	336.94	336.94	-	-	-	-	-	-	1535.292	372.66	*
10.	Rajasthan (K)	10537.02	1951.84	1193.41	3660.97	867.11	588.34	3078.26	600.48	526.14	2819.58	1333.56	*
11.	Uttarakhand (R)	91.97	83.32	70.22	-	-	-	-	-	-	-	-	-
12.	Kerala	-	-	-	1019.90	112.05	112.05	-	-	-	-	-	-
13.	Tamil Nadu	-	-	-	39565.00	2096.80	1748.28	-	-	-	-	-	-
14.	Gujarat	-	-	-	-	-	-	-	-	-	4547.85	127.60	127.60

\*at various stages of approval,

K – Kharif

R – Rabi

KS – Kharif Supplementary

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